

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 240**  
TO BE ANSWERED ON THE 30<sup>TH</sup> NOVEMBER, 2021

**CROP LOSS DUE TO HEAVY RAINS AND FLOODS**

240. DR. AMOL RAMSING KOLHE:  
DR. DNV SENTHILKUMAR. S.:  
SHRI SUNIL DATTATRAY TATKARE:  
SHRIMATI SUPRIYA SULE:  
SHRI RATANSINH MAGANSINH RATHOD:  
KUNWAR DANISH ALI:  
SHRI KULDEEP RAI SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether many States in the country have been affected by heavy rains and consequent floods in the recent months resulting in destruction of standing crops, fruits and vegetables to a great extent;
- (b) if so, the details of the total loss of crops/paddy/ vegetables and the districts that have been severely affected;
- (c) whether the State Governments have demanded any assistance to compensate for the loss suffered by the farmers;
- (d) if so, the details thereof and the funds allocated to each State;
- (e) whether the Government has any plan to waive loan of farmers in the affected districts, the details thereof; and
- (f) the corrective steps taken by the Government to avoid such damage of crops of fruits and vegetable in the future?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

As per the information provided by the Ministry of Home Affairs (MHA), State-wise details of crop area affected due to flood/landslide etc. during 2021, as reported by the State Governments, are given at Annexure-I. Allocation and release of funds under SDRF during 2021-22 (as on 25.11.2021) are at Annexure-II.

(e): No, Sir.

(f): Indian Council of Agricultural Research (ICAR) provides training to the farmers on effective flood management in flood plains and flood-prone ecologies of India.

Annexure-I referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No.240 due for answer on 30.11.2021

(Provisional) (As on 25.11.2021)

Sl. No.	State	Crops area affected (in lakh ha.)
1.	Andhra Pradesh	1.51
2.	Arunachal Pradesh	0.02
3.	Assam	0.67
4.	Bihar	5.80
5.	Goa	0.001
6.	Gujarat	1.49
7.	Himachal Pradesh	0.07
8.	Karnataka	13.98
9.	Kerala	0.85
10.	Madhya Pradesh	1.06
11.	Maharashtra	4.55
12.	Nagaland	0.17
13.	Odisha	1.82
14.	Punjab	0.04
15.	Rajasthan	6.79
16.	Sikkim	0.02
17.	Tamil Nadu	0.51
18.	Uttar Pradesh	3.61
19.	Uttarakhand	0.54
20.	West Bengal	6.90
	Total	50.40

Annexure-II referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No.240  
due for answer on 30.11.2021

Allocation and release of funds under SDRF during 2021-22 (as on 25.11.2021)

(Rs. in crore)

Sl. No	Name of the State	Allocation of SDRF			Releases from SDRF	
		Central Share	State Share	Total	1 <sup>st</sup> Instalment	2 <sup>nd</sup> Instalment
1	2	3	4	5	6	7
1.	Andhra Pradesh	895.20	297.60	1192.80	447.60	447.60
2.	Arunachal Pradesh	200.00	22.40	222.40	100.00	100.00
3.	Assam	617.60	68.80	686.40	308.80	308.80
4.	Bihar	1132.80	377.60	1510.40	566.40	566.40
5.	Chhattisgarh	345.60	115.20	460.80	172.80	172.80
6.	Goa	9.60	2.40	12.00	4.80	4.80
7.	Gujarat	1059.20	352.80	1412.00	529.60	529.60
8.	Haryana	392.80	131.20	524.00	196.40	196.40
9.	Himachal Pradesh	327.20	36.00	363.20	163.60	163.60
10.	Jharkhand	454.40	151.20	605.60	227.20	227.20
11.	Karnataka	632.80	210.40	843.20	316.40	316.40
12.	Kerala	251.20	84.00	335.20	125.60	125.60
13.	Madhya Pradesh	1456.00	485.60	1941.60	728.00	728.00
14.	Maharashtra	2577.60	859.20	3436.80	1288.80	1288.80
15.	Manipur	33.60	4.00	37.60	16.80	16.80
16.	Meghalaya	52.80	5.60	58.40	26.40	26.40
17.	Mizoram	37.60	4.00	41.60	18.80	18.80
18.	Nagaland	32.80	4.00	36.80	16.40	16.40
19.	Odisha	1283.20	428.00	1711.20	641.60	641.60
20.	Punjab	396.00	132.00	528.00	198.00	198.00
21.	Rajasthan	1184.80	395.20	1580.00	592.40	592.40
22.	Sikkim	40.00	4.80	44.80	20.00	20.00
23.	Tamil Nadu	816.00	272.00	1088.00	408.00	408.00
24.	Telangana	359.20	120.00	479.20	179.60	179.60
25.	Tripura	54.40	6.40	60.80	27.20	27.20
26.	Uttar Pradesh	1546.40	516.00	2062.40	773.20	773.20
27.	Uttarakhand	749.60	83.20	832.80	374.80	374.80
28.	West Bengal	808.80	269.60	1078.40	404.40	404.40
	Total:	17747.20	5439.20	23186.40	8873.60	8873.60

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